

**NATIONAL COMPANY LAW TRIBUNAL,
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT : SHRI R.VARADHARAJAN, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER – TECHNICAL**

IA/MA/IBA/TCP/CP/CA No	: IA/807/IB/2020 IN CP/1210/IB/2018
NAME OF PETITIONER	: Adept Technology Pvt Ltd
NAME OF RESPONDENT	: Skhamuri Hymavathy
SECTION	: Sec 66(1) Of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **30.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS